## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

270/16

PETITION NUMBER

TP 117/17

NAME OF THE PETITIONER (S)

: NIRMPAMA T.

NAME OF THE RESPONDENT (S)

DREAMZ INFRA INDIA PYT, LTD

**UNDER SECTION** 

433 (e) (f)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Myrd

PHONE NUMBER

REPRESENTATION BY WHOM

45 TP117 KIRAN MURGOD

99804 55923

ADVOCATE FOR

PETITIONER

MURTHY

ASSOCIATES

Shri Kiran Murgod, Advocate of M/s. Murthy Associates, appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 20.03.2017.

MEMBER (J)

MEMBER (T)